ELECTION MATTER
MOST IMMEDIATE

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

*****

47 B, North Block, New Delhi – 110 001
Dated, the 07th November, 2019

To
All Chief Commissioners/ Directors General in CBIC.

Subject:- General Election to Legislative Assembly of Jharkhand, 2019 – Election Expenditure Monitoring – Regarding.

Sir,
I am directed to forward herewith a copy of Election Commission of India’s letter No. 76/ECI/INSTFUNC/EEM/EEPS/2019/Vol.IX/979 dated 30.10.2019 received from Shri Vikram Batra, Director, Election Commission of India on the subject mentioned above for necessary action.

Encl. As above (03 pages).

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. 2309 5529

Copy to:-

1) Shri Vikram Batra, Director, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi – 110 001, for information w.r.t. the Commission’s letter referred above.

2) The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC with TICKER.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 76/ECI/INST/FUNC/EEM/EEPS/2019/Vol. IX

To
The Director General,
Narcotics Control Bureau, M/o Home Affairs,
West Block, No. 1, Wing No. V, R. K. Puram,
New Delhi-110066

Subject:-General Election to Legislative Assembly of Jharkhand, 2019-Election Expenditure Monitoring- Regarding.

Sir,

I am directed to state that General Election to Legislative Assembly of Jharkhand, 2019 is to be announced by the Commission shortly. In this connection, the Commission hereby requisitions the services of Narcotics Control Bureau under Article 324 of the Constitution of India, in order to curb the menace of money power during the upcoming election.

2. A large amount of drugs and narcotics were seized during General Elections to Lok Sabha, Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha, Sikkim, Haryana and Maharashtra, 2019. It is suspected that there may be cases of smuggling of drugs and narcotics during election period which may vitiate the level playing field in the upcoming election. It may kindly be ensured that drugs in general and poppy husk in particular may not be allowed to be distributed to voters as an inducement during election. Intelligence may also be shared with other enforcement agencies like Income Tax Department where information is received regarding unaccounted income generated from illegal business in drugs is likely to be used for funding of political activity of candidates and political parties.

3. You are, therefore, requested to kindly instruct NCB personnel to keep a close watch on smuggling of drugs and narcotics in Jharkhand and bordering states. The Nodal Officer at zonal level for Jharkhand may liaise with Nodal Officers of other enforcement agencies regarding seizures and other such actions undertaken to enable those agencies to take necessary follow up action. The Nodal Officer of NCB for Jharkhand shall furnish reports on seizure of drugs and narcotics to the Nodal Officer in office of CEO for Election Expenditure Monitoring and the Commission from the day of announcement of election. A list of Nodal Officers of all organisations involved in expenditure monitoring is enclosed.

4. All instructions issued in this regard may be endorsed to the Commission.

Yours faithfully,

[Signature]

(VIKRAM BATRA)
DIRECTOR
Copy forwarded to:

1. The Chairman, CBDT, Ministry of Finance, Govt. of India, North Block, New Delhi. (By Special Messenger/e-mail)

2. The Chairman, CBIC, Ministry of Finance, Govt. of India, North Block, New Delhi. (By Special Messenger/e-mail)

3. The Chief Electoral Officer, Jharkhand, Ranchi. (By Speed Post/e-mail)

4. The Director General of Income Tax (Inv.), C. R. Building, 3rd Floor, Birchand Patel Marg, Patna-800001, Bihar. (By Speed Post/e-mail)

(VIKRAM BATRA)
DIRECTOR

(Hindi version follows)
<table>
<thead>
<tr>
<th>Circle</th>
<th>Superintendent Post Officer, Ranchi</th>
<th>Senior Division Officer, Subdivisional Office, Ranchi</th>
<th>District Commissioner, Jharkhand</th>
<th>Divisional Commissioner, Jharkhand</th>
<th>District Collector, Ranchi</th>
<th>District Collector, Hazaribagh</th>
<th>District Collector, Dhanbad</th>
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